

HIGH COURT OF JAMMU & KASHMIR AND LADAKH

(Office of the Registrar General at Jammu)

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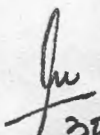
Subject: Declaration of holiday on account of North Zone- Regional Conference on "Court Dockets: Explosion and Exclusion" (P-1425) on 30th November and 1st December, 2024.

NOTIFICATION

No. 2689 of 2024/RG/NG-15(I) Dated: 30-10-2024

It is hereby notified that 30th November, 2024 (Saturday) is declared as holiday for the High Court of Jammu & Kashmir and Ladakh and in lieu thereof 21st December, 2024 (Saturday) is declared as working day for the High Court of Jammu & Kashmir and Ladakh.

By order.

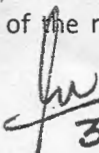

30.10.24

(Shahzad Azeem)
Registrar General

No: 48860-94 of 2024/RG/NG Dated 30-10-2024

Copy to: -

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh, Jammu for information of His Lordship.
2. Secretary to Hon'ble Mr. Justice _____
...for kind information of His Lordships.
3. Registrar Vigilance, High Court of J&K and Ladakh, Jammu
4. Registrar Judicial, High Court Wing, Jammu/Srinagar for information and necessary action.
5. Registrar Rules, High Court Main Wing, Jammu
6. Director, J&K Judicial Academy, Janipur, Jammu
7. Registrar Computer (IT), High Court of J&K and Ladakh, Jammu
8. Registrar (Adm.)/Recruitment, High Court Main Wing, Jammu
9. Director Finance, High Court Main Wing, Srinagar
10. President, Bar Association, High Court of J&K and Ladakh, Jammu/Srinagar
....for information
11. Central Project Coordinator, e-Courts, High Court of J&K and Ladakh, Jammu for uploading the same on the official website of the High Court.
12. Administrative Officer, Advocate General Office, High Court of J&K and Ladakh, Jammu
....for information
13. In-Charge, Library, High Court Wing, Jammu/Srinagar for keeping of the record of the same.
14. Order Book


30.10.24

Registrar General